

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Prince Vitrified Private Limited Date of Commencement of Liquidation: 14-06-2022; List of Stakeholders as on Date: 15-12-2022; Name of IP: Mr. Premraj Ramratan Laddha; Process Number: 1; Last 5 digit of registration number: 10138

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	6666657	1	6666657				NA
2	Liquidation costs incurred till date	1	759143	1	759143				NA
3	Secured financial creditors	1	15793733	1	15474835		318897.6		<a href="#">Annexure 3</a>
4	Unsecured financial creditors	2	11821505	0	0			11821505	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	4	149699190	4	148830259		868931		<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	13	37615157	11	31965187			4270156	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		22	222355385	18	203696081		1187828.6	16091661	